

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1085
TO BE ANSWERED ON 08.02.2018

APPRAISAL OF SAGY

1085. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the absolute/exact definition of 'Adarsh Gram' under the Saansad Adarsh Gram Yojana (SAGY);
- (b) the criteria a village has to meet in order to be recognised as an 'Adarsh Gram';
- (c) whether the Government has any data regarding number of villages which attained the development level to be recognised as 'Adarsh Gram' during the last three years and if so, the details thereof;
- (d) whether any arrangement has been made by the Government to allocate separate funds for selected Gram Panchayats;
- (e) if so, the details thereof and if not, how a Member of Parliament (MP) is expected to spend the MPLADS fund on a single village and neglect the entire constituency; and
- (f) the manner in which a Member of Parliament (MP) is expected to achieve the target of developing three villages as Adarsh Grams in a situation of unavailability of funds for developing even one village as Adarsh Gram?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c) : SaansadAdarsh Gram Yojana (SAGY) adopts a holistic approach towards development and envisages integrated development of the Gram Panchayat - not only in providing physical infrastructure and access to basic amenities but also in improving the standard of living, enriching social capital and building community spirit. An Adarsh Gram evolves out of people's shared vision, using their capacities and available resources to the best extent possible which are also context specific. The Gram Panchayats adopted under SAGY through a participatory process under the guidance of Hon'ble Members of Parliament prepare Village Development Plans (VDP) containing prioritised time-bound activities to achieve holistic progress of the village. In order to keep track of the progress of activities listed in the VDP, an online Tracking Template is put in place. Reports on the same are available in the respective logins of Hon'ble Members of Parliament on the SAGY portal (<http://saanjhi.gov.in>).

(d) to (f) : Under the SaansadAdarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds. For ensuring convergence, 22 schemes of various Departments of the Government of India have been amended / appropriate advisories were issued to accord priority to SAGY Gram Panchayats in the respective schemes. Further, as per the SAGY Guidelines, additional resources to the extent possible may be mobilised, particularly from CSR / philanthropies. The MPLADS may be leveraged for meeting any critical gaps.

